

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 2538
TO BE ANSWERED ON THE 10TH MAY, 2016

COMPENSATION FOR CROPS DAMAGED BY WILD ANIMALS

2538. SHRI VIRENDER KASHYAP:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has made a provision for grant of compensation for crop damage by wild animals under the Pradhan Mantri Fasal Bima Yojana;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI MOHANBHAI KUNDARIYA)

(a) to (c): Comprehensive risk insurance is provided to cover yield losses due to non-preventable risks viz. natural fire and lightening; Storm, Hailstorm, Cyclone, Typhoon, Tempest, Hurricane, Tornado, Flood, Inundation and Landslide; Drought, Dry Spells; Pests/Diseases etc. under Pradhan Mantri Fasal Bima Yojana (PMFBY). The losses to crops due to wild animals are preventable in nature and therefore, not covered. Further, due to the involvement of issue of moral hazard at the time of assessing the loss/risk, insurance companies are not providing cover for this risk.
